

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

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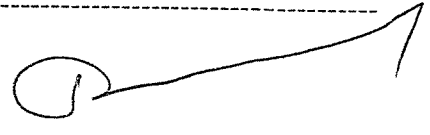
ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 5/9/2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : MA/397/2018  
PETITION NUMBER : CP/563/IB/2017  
NAME OF THE PETITIONER(S) : P.R.Raman (RP)  
NAME OF THE RESPONDENTS : oceanic Edibles International Ltd & 4 Others  
UNDER SECTION : 19(2)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE

P-R RAMAN  
RESOLUTION PROFESSIONAL



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**ORDER**

Resolution Professional present and submitted that the Suspended Directors viz., R2 to R5 are not co-operating and sought direction, particularly against R2, who is the Managing Director of the Corporate Director to take up the responsibilities and extend assistance and co-operation to the Applicant in the operation of "Ammonia Expulsion".

The Resolution Professional has also sought direction to the authorities i.e.,

- 1) The District Collector, Villupuram – 605 602;
- 2) The Deputy Superintendent of Police, Villupuram District;
- 3) The District Officer, Fire and Rescue Services, Villupuram Division, Villupuram;
- 4) The President, Marakkanam Town Panchayat, Marakkanam, Villupuram District and
- 5) The District Environmental Engineer, Tamil Nadu Pollution Control Board, Villupuram District.

After perusal of the Application and on hearing the Resolution Professional, I am inclined to issue notice to the Respondents and the authorities mentioned in the Application.

Therefore, **the Registry** is directed to issue notice to the Respondents and the authorities in No.1 to 5 as given at Page No.7 of the Application.

The Resolution Professional is also directed to issue private notice to the Respondents and the authorities concerned along with copy of the Application and file the report with regard to the service of notice along with an affidavit on next date of hearing. Put up on **11.09.2018 at 10.30 A.M.**

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**(CH. MOHD SHARIEF TARIQ)**  
**MEMBER (JUDICIAL)**

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